

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5740

ANSWERED ON:30.04.2013

VIOLATION OF HUMAN RIGHTS

Jakhar Shri Badri Ram ;Reddy Shri Modugula Venugopala ;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been a significant increase in the number of human rights violations in the country;
- (b) if so, the details thereof and the total number of such cases reported along with the action taken thereon during each of the last three years and the current year, State-wise including Andhra Pradesh;
- (c) the number of cases in which the National Human Rights Commission has taken suo motto action during the said period, State-wise;
- (d) whether the Human Rights watch has recently published any report in this regard; and
- (e) if so, the details thereof and the reaction of the Government in this regard along with the advisories issued to the State Governments and Police departments to improve the condition of human rights in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) : As per data of National Human Rights Commission (NHRC), cases of human rights violations being registered by them are showing an upward trend. A statement indicating State-wise details of human rights cases registered by NHRC during the years 2010-11 to 2013-14 (upto 15.4.2013) and action taken thereon is at Annexure I.

(c) : A statement indicating State-wise details of suo motto action taken by NHRC during the years 2010-11 to 2013-14 (upto 15.4.2013) is at Annexure II.

(d) & (e) : Human Rights Watch is an international non-government Organisation and no such report has been received. Majority of cases of violation of human rights pertains to police atrocities, which is a State subject under the Seventh Schedule of the Constitution and it is primarily the responsibility of the State/UT Government to appropriately prevent and ensure non-occurrence of such atrocities. However, while the Central Government issues advisories, the NHRC also issues guidelines on various matters to all States/UTs, with a view to bringing about greater accountability and transparency and devising efficient and effective methods for ensuring human rights.